(Office of the Registrar Judicial at Jammu)

Subject:

Assigning of Bail Applications pending disposal before the High

Court Wing Jammu to various Hon'ble Benches.

Reference:

(i). Criminal Appeal No. 4004 of 2025 titled Anna Waman Bhalerao Vs State of Maharashtra-Implementation of directions passed by Hon'ble Supreme Court vide order dated 12.09.2025, regarding prioritizing disposal of Bail applications.

(ii). Communication No. 62924/RG/GS dated 27.09.2025 of the office of the Worthy Registrar General, High Court of J&K

and Ladakh.

ORDER

No: 289/RJ/HCWJ/2025

Dated 30.09.2025

Pursuant to the above referred judgment and communication received from the office of the Worthy Registrar General, High Court of J&K and Ladakh, with a view to ensure speedy disposal of bail applications pending disposal in High Court Wing, Jammu Wing, Hon'ble the Chief Justice has been pleased to assign the following bail applications **up to 27.09.2025** to various Hon'ble Benches as per details tabulated herein below:

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"A "appended herewith.
2.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Sanjay Parihar	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Shahzad Azeem	As per Annexure-"D" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode on priority basis, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

Besides, priority shall be given to the bail application (s) filed after 27.09.2025 while listing before the Hon'ble Single Benches/Courts.

By Order.

Dated: 30.09.2025

No:-2425-31/RJ/HCWJ/2025

Copy of the above order is forwarded to the:

- 1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
- 2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.

3. Secretary to Hon'ble Mr./Mrs. Justice

.... for kind information of their Lordships.

- 4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
- 5. In-charge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.

6. Joint Registrar/Deputy Registrar/Assistant Registrar/Computer, Digitization and Criminal Section, for information and necessary action.

7. Order file.

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(Office of the Registrar Judicial at Jammu)

Annexure - 'A'

Bail Applications of Single Bench Assigned to Hon'ble Mr. Justice Sanjay Dhar

S.No	Case Type	NO.	Year	Petitioner	Respondent
1	Bail App	267	2024	NEERAJ KUMAR AND ANOTHER	UT OF J AND K TH S H O POLICE STATION SATWARI JAMMU
2	Bail App	295	2024	BALBIR SINGH TH FATHER KIRPA RAM	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE CRIME BRANCH JAMMU
3	Bail App	301	2024	FAROOQ AHMED BHAT	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL BHADERWAH AND ANOTHER
4	Bail App	303	2024	NISSAR HUSSAIN AND OTHERS	UT OF J AND K THROUGH STATION HOUSE OFFICER POLICE STATION AND ANOTHER
5	Bail App	306	2024	SHABIR AHMED DAR	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION SAMBA
6	Bail App	313	2024	JEET KUMAR ALIAS ANKUSH	UT OF J AND K TH SHO POLICE STATION RAMNAGAR AND ANOTHER
7	Bail App	314	2024	DEEP RAJ	UT OF J AND K TH SHO POLICE STATION NOWSHERA AND ANOTHER
8	Bail App	321	2024	AMJAD KHAN	UT OF J AND K TH SHO POLICE STATION KATRA DISTRICT REASI
9	Bail App	6	2025	SUDESH SINGH TH PARKASHO DEVI	UT OF J AND K TH S H O POLICE STATION ARNAS
10	Bail App	7	2025	AZHAR MAHMOOD	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS

Annexue-A

S.No	Case Type	NO.	Year	Petitioner	Respondent
11	Bail App	9	2025	MOHD HAZIQ	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND ANOTHER
12	Bail App	11	2025	WAFEEL AHMED AND ANR	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO WOMEN CELL POLICE STATION DODA
13	Bail App	12	2025	SHARIB HUSSAIN	UT OF J AND K TH POLICE STATION S H O KISHTWAR AND OTHERS
14	Bail App	14	2025	SHAREEN GANAI	U T OF J AND K TH SHO POLICE STATION RAJOURI JAMMU
15	Bail App	16	2025	MOHAMMAD ASHRAF DAR	UT OF J AND K TH S H O POLICE STATION ANTI NARCOTIC TASK FORCE JAMMU
16	Bail App	21	2025	SAREED AHMED GANIE TH ABDUL RASHEED GANIE	UNION OF INDIA TH NARCOTICS CONTROL BUREAU JAMMU AND ANOTHER
17	Bail App	24	2025	RAMZAN AHMED TH BASHIR AHMED	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION REASI AND OTHERS
18	Bail App	27	2025	NAVEEN KUMAR	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION MALHAR AND ANOTHER
19	Bail App	28	2025	LIAKAT ALI	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION BHADERWAH
20	Bail App	29	2025	ARFAN NADEEM	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION BUDHAL AND ANOTHER
21	Bail App	35	2025	KEWAL SINGH	UT OF J AND K TH S.H.O. POLICE STATION REASI AND ANOTHER
22	Bail App	36	2025	MOHD MAQBOOL	NARCOTICS CONTROL BUREAU JAMMU AND ANOTHER
23	Bail App	37	2025	IMAN HUSSAIN @MALTU	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL KATHUA AND ANOTHER

S.No	Case Type	NO.	Year	Petitioner	Respondent
. 24	Bail App	38	2025	RAKESH SHARMA @BUNTY SHARMA	UT OF J AND K TH POLICE STATION NOWSHERA DISTRICT RAJOURI AND ANOTHER
25	Bail App	41	2025	SACHIN MASIH TH RITU DILL	UT OF J AND K TH S.H,O. POLICE STATION BAKSHI NAGAR AND ANOTHER
26	Bail App	42	2025	LUCKY SINGH AND OTHERS	UT OF J AND K TH POLICE STATION NAGROTA JAMMU
27	Bail App	43	2025	MOHD HANIEF BIJRAN	UT OF J AND K TH POLICE STATION NARCOTICS CONTROL BUREAU(NCB) JAMMU
28	Bail App	44	2025	BALBIR SINGH TH MANJU JAMWAL	UT OF J AND K TH INCHARGE POLICE STATION BARI BRAHAMANA JAMMU
29	Bail App	48	2025	RAVI KUMAR	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION ARNIA JAMMU
30	Bail App	50	2025	SUMIT KHAJURIA TH RAJNI SHARMA	UNION OF INDIA TH CENTRAL BUREAU OF INVESTIGATION ACB JAMMU
31	Bail App	55	2025	HARDEEP SINGH TH HARJIT KOUR	UT OF J AND K TH S.H.O. POLICE STATION RAMGARH AND ANOTHER
32	Bail App	57	2025	KARAN SINGH ALAIS GOLLI TH SUMANPREET KAUR	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE SAMBA AND ANOTHER
33	Bail App	58	2025	AFTAB AHMED AND OTHERS	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE POONCH AND ANOTHER
34	Bail App	61	2025	ZAFFAR ALI	UT OF J AND K TH S.H.O. POLICE STATION JAMMU
35	Bail App	68	2025	MOHD ASHRAF BEIGH	UT OF J AND K TH S.S.P ECONOMIC OFFENCES WING CRIME BRANCH JAMMU AND OTHERS
36	Bail App	71	2025	ATIF JAVID	UT OF J AND K TH INCHARGE POLICE STATION MENDHAR AND ANOTHER
37	Bail App	74	2025	BAL KRISHAN PATHANIA	UT OF J AND K TH S.H.O. POLICE STATION GANDOH AND OTHERS

(Office of the Registrar Judicial at Jammu)

Annexure - 'B'

Bail Applications of Single Bench Assigned to Hon'ble Mr. Justice Mohd Akram Chowdhary

S.No	Case Type	NO.	Year	Petitioner	Respondent
1	Bail App	76	2025	MOHD PERVAIZ	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL POONCH AND ANOTHER
2	Bail App	78	2025	MOHD ASHRAF WANI	STATION HOUSE OFFICER POLICE STATION ANTF JAMMU
3	Bail App	79	2025	SAKHRAIAZ AHMED AN ANOTHER	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS
4	Bail App	80	2025	MOHD SAGEER AND OTHERS	UT OF J AND K TH S.H.O. POLICE STATION RAJOURI AND ANOTHER
5	Bail App	83	2025	MURAD ALI AND OTHERS	UT OF J AND K TH POLICE STATION BARI BEAHMANA SAMBA AND OTHERS
6	Bail App	84	2025	RAM SHARMA	UT OF J AND K TH SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS
7	Bail App	86	2025	SHAHBAZ KHAN	UT OF J AND K TH S.H.O. POLICE STATION POONCH
8	Bail App	87	2025	MOHD BASHIR AND OTHERS	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS
9	Bail App	90	2025	MANSHO	UT OF J AND K TH POLICE STATION SAMBA
10	Bail App	92	2025	RASHPAL CHAND	UT OF J AND K TH S.H.O. POLICE STATION BISHNAH JAMMU
11	Bail App	93	2025	MANOJ SAHNI	UT OF LADAKH TH S.H.O. POLICE STATION LEH
12	Bail App	95	2025	MOHD ABDULLAH TH GHULAM FATIMA	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE JAMMU AND ANOTHER
13	Bail App	99	2025	Assistent Director Enforcement	YATIN YADAV AND ANOTHER
14	Bail App	102	2025	VICKY KUMAR	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE JAMMU AND OTHERS
15	Bail App	103	2025	ANGREZ SINGH TH KHEM RAJ	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMBPHALLA JAMMU AND ANOTHER
16	Bail App	106	2025	SALEEM YOUSUF BHATTI	UT OF J AND K TH S.H.O. POLICE STATION CRIME BRANCH JAMMU
17	Bail App	109	2025	MOHD AYUB	UT OF J AND K TH INCHARGE POLICE STATION NOWSHERA RAJOURI

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S.No	Case Type	NO.	Year	Petitioner	Respondent
18	Bail App	110	2025	MUNNAWAR HUSSAIN	UT OF J AND K TH S.H.O. POLICE STATION NAGROTA JAMMU
19	Bail App	111	2025	RINKU KUMAR AND OTHERS	UT OF J AND K TH S.H.O. POLICE STATION KATRA
20	Bail App	112	2025	DEEPAK KUMAR	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE RAJOURI AND OTHERS
21	Bail App	115	2025	MOHD LIAKET AND OTHERS	UT OF J AND K TH S.H.O. POLICE STATION POONCH AND ANOTHER
22	Bail App	117	2025	AFTAR AHMED AND ANOTHER	UT OF J AND K TH S.H.O. POLICE STATION MENDHAR AND ANOTHER
23	Bail App	118	2025	STEFFY GILL	UT OF J AND K TH S.H.O. POLICE STATION JANIPUR JAMMU AND ANOTHER
24	Bail App	119	2025	HARTIK KUMAR	UT OF J AND K TH S.H.O. POLICE STATION SAMBA
25	Bail App	122	2025	MEHMOOD HUSSAIN	UT OF J AND K TH S.H.O. POLICE STATION MENDHAR POONCH
26	Bail App	123	2025	NEELAM SINGH	UT OF J AND K THROUGH SHO PS REHAMBAL DISTT UDHAMPUR
27	Bail App	124	2025	AZMAT BI	UT OF J AND K TH S.H.O. POLICE STATION MENDHAR POONCH
28	Bail App	125	2025	SAIF UD DIN	UNION OF INDIA TH NARCOTICS CONTROL BUREAU JAMMU
29	Bail App	126	2025	ABDUL RASHID	UT OF J AND K TH S.H.O. POLICE STATION VIJAYPUR
30	Bail App	127	2025	RANJEET SINGH	UT OF J AND K TH POLICE STATION BAHU FORT JAMMU
31	Bail App	129	2025	MUKTHAYAR AHMED	UT OF J AND K TH S.H.O. BAHUFORT JAMMU
32	Bail App	130	2025	AJAY KUMAR GUPTA AND ANOTHER	UT OF J AND K TH INCHARGE POLICE STATION GANGYAL JAMMU
33	Bail App	134	2025	ASHRAF MOHD TH NASREEN AKHTER	UT OF J AND K TH S.H.O. POLICE STATION KATRA
34	Bail App	136	2025	MUNINDER SINGH @SONU TH KIRAN KOUR	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS
35	Bail App	139	2025	JOGINDER SINGH AND ANOTHER	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL KATHUA AND ANOTHER
36	Bail App	140	2025	ANJUMN MEHMOOD	UT OF J AND K TH INCHARGE POLICE STATION MANDI POONCH
37	Bail App	141	2025	ASHRAF MOHD TH NASREEN AKHTER	UT OF J AND K TH S.H.O. POLICE STATION KATRA

(Office of the Registrar Judicial at Jammu)

Annexure - 'C'

Bail Applications of Single Bench Assigned to Hon'ble Mr. Justice Sanjay Parihar

S.No	Case Type	NO.	Year	Petitioner	Respondent
1	Bail App	143	2025	MOHD YAQOOB	UT OF J AND K TH S.H.O. POLICE STATION RAJOURI AND ANOTHER
2	Bail App	147	2025	BASHIR AHMED	UT OF J AND K TH S.H.O. POLICE STATION KATRA
3	Bail App	149	2025	SUNIL KUMAR SHARMA	UT OF J AND K TH PRINCIPAL SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND ANOTHER
4	Bail App	152	2025	FAREED AHMED	UT OF J AND K THROUGH SENIOR SUPRINTENDENT OF POLICE AND ANOTHER
5	Bail App	153	2025	VIKAS MEHRA	UT OF J AND K THROUGH SENIOR SUPERITENDENT OF POLICE AND ANOTHER
6	Bail App	158	2025	KAMALPREET	UT OF J AND K THROUGH COMMISSIONER SECRETARY HOME DEPTT AND OTHERS
7	Bail App	161	2025	MUNISH KUMAR TH POOJA VERMA	UT OF J AND K TH S.H.O. POLICE STATION KATRA
8	Bail App	162	2025	RAMAN KUMAR	UT OF J AND K TH POLICE STATION RAMGARH AND ANOTHER
9	Bail App	164	2025	BAGH HUSSAIN AND ANOTHER	UT OF J AND K SUPERINTENDENT OF POLICE CENTRAL JAIL KOT BHALWAL AND ANOTHER

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S.No	Case Type	NO.	Year	Petitioner	Respondent
. 10	Bail App	167	2025	MOHD ASHRAF WAGAY	UT OF J AND K TH S.H.O. POLICE STATION GANGYAL
11	Bail App	168	2025	VIDYA SAGAR	UT OF J AND K TH S.H.O. POLICE STATION DOMANA AND ANOTHERS
12	Bail App	169	2025	SAURAV SUDAN TH SUMIT SUDAN	UT OF J AND K TH S.H.O. POLICE STATION RAMGARH AND ANOTHER
13	Bail App	170	2025	HASEEB UL HAFIZ	UT OF J AND K TH S.H.O. POLICE STATION BAHU FORT AND ANOTHER
14	Bail App	171	2025	AJIT SINGH TH SUMAN LATA	UT OF J AND K TH S.H.O. POLICE STATION MIRAN SAHIB JAMMU
15	Bail App	172	2025	NAZIR HUSSAIN AND OTHERS	UT OF J AND K TH S.H.O. POLICE STATION SUNDERBANI RAJOURI
16	Bail App	173	2025	MUNEER HUSSAIN AND OTHERS	UT OF J AND K TH S.H.O. POLICE STATION DHARAMSAL RAJOURI
17	Bail App	175	2025	MAMTA KANSAL	UNION OF INDIA TH NARCOTICS CONTROL BUREAU JAMMU
18	Bail App	176	2025	MUSTAFA SAYED	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE POONCH AND ANOTHER
19	Bail App	178	2025	HANISH AND OTHERS	UT OF J AND K THROUGH STATION HOUSE OFFICER AND OTHERS
20	Bail App	179	2025	RAFIQ AZAM	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE JAMMU AND ANOTHER

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S.No	Case Type	NO.	Year	Petitioner	Respondent
21	Bail App	180	2025	SANSAR SINGH	CENTRAL BUREAU OF INVESTIGATION, ACB TH SUPERINTENDENT OF POLICE JAMMU AND ANOTHER
22	Bail App	181	2025	ARSHAD MEHMOOD	UT OF J AND K TH S.H.O. POLICE STATION MENDHAR AND ANOTHER
23	Bail App	182	2025	PRABJOOT SINGH	UNION TERRITORY OF JAMMU AND KASHMIR TH SHO POLICE STATION RAJOURI AND ANR
24	Bail App	183	2025	FAREED AHMED TH RUKSANA KOUSER	UT OF J AND K TH S.H.O. POLICE STATION MENDHAR AND ANOTHER
25	Bail App	184	2025	SAJJAD AHMED ZARGAR	UT OF J AND K TH S.H.O. POLICE STATION GANDHI NAGAR JAMMU
26	Bail App	185	2025	MOHD ISHAQ	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION KALAKOT RAJOURI
27	Bail App	187	2025	GAFOOR AHMED AND OTHERS	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION SUNDERBANI, RAJOURI
28	Bail App	188	2025	RAKESH KUMAR TH TOSHI DEVI	UT OF J AND K TH INCHARGE POLICE STATION AKHNOOR
29	Bail App	189	2025	ARSHAD AHMED TH BASHIR AHMED	UT OF J AND K TH S.H.O. POLICE STATION MAHORE AND ANOTHER
30	Bail App	191	2025	KULDEEP SINGH	UT OF J AND K TH S.H.O. POLICE STATION SAMBA

S.No	Caso Type	NO.	Year	Petitioner	Posnondont
5.NO	Case Type	NU.	rear	Peutioner	Respondent
31	Bail App	192	2025	SONIA VERMA	UT OF J AND K TH POLICE STATION CRIME BRANCH JAMMU
32	Bail App	193	2025	TEJANDER SINGH BAKSHI	INCHARGE POLICE STATION LEH AND ANOTHER
33	Bail App	194	2025	BASHIR AHMED NOHANGI TH JAMILA BEGUM	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU JAMMU
34	Bail App	195	2025	NIKET KANSAL	UNION OF INDIA TH NARCOTICS CONTROL BUREAU(NCB) JAMMU
35	Bail App	197	2025	VIKAS KUMAR SHARMA TH DARSHAN KUMAR SHARMA	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION NOWSHERA RAJOURI
36	Bail App	198	2025	RANJANA KUMARI	UT OF J AND K TH S.H.O. POLICE STATION BAHU FORT JAMMU
37	Bail App	200	2025	SHABIR HUSSAIN	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL POONCH AND ANOTHER
38	Bail App	202	2025	MEHMOOD ZAHID	UT OF J AND K TH POLICE STATION ANTF JAMMU

(Office of the Registrar Judicial at Jammu)

Annexure - 'D'

Bail Applications of Single Bench Assigned to Hon'ble Mr. Justice Shahzad Azeem

S.No	Case Type	NO.	Year	Petitioner	Respondent
1	Bail App	203	2025	CHAMAN LAL	UT OF J AND K TH S.H.O. POLICE STATION JHAJJAR KOTLI
2	Bail App	204	2025	HARPREET SINGH	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND ANOTHER
3	Bail App	208	2025	RAJWINDER SINGH	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMBPHALLA QAND ANOTHER
4	Bail App	209	2025	MOHD TAHIR TH ABDUL SALAM NAIK	UT OF J AND K TH STATION HOUSE OFFICER INCHARGE POLICE STATION THANAMANDI RAJOURI
5	Bail App	213	2025	KARAN SINGH	UT OF J AND K TH NARCOTICS CONTROL BUREAU(NCB) JAMMU
6	Bail App	214	2025	HAROON RASHID TH RAZIA BEGUM	UT OF J AND K TH S.H.O. POLICE STATION RAJOURI AND ANOTHER
7	Bail App	215	2025	BHOPINDER SINGH	UT OF J AND K TH S.H.O. POLICE STATION MIRAN SAHIB JAMMU
8	Bail App	216	2025	ANWAR HUSSAIN	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS
9	Bail App	217	2025	GARV BHAMBRI	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU(NCB) JAMMU
10	Bail App	218	2025	VISHAL SHARMA ALIAS VISHAL MEHTA	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION RAJOURI AND ANOTHER

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S.No	Case Type	NO.	Year	Petitioner	Respondent	
- 11	Bail App	219	2025	RAJAN JAIN	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION GANDHI NAGAR JAMMU	
12	Bail App	220	2025	PUPINDER SINGH	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU JAMMU	
13	Bail App	222	2025	ISHFAQ AHMAD GANIE	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU(NCB) JAMMU	
14	Bail App	223	2025	MUSHTAQ AHMED RATHER TH BISMAH JAN	UT OF J AND K TH INCHARGE POLICE STATION ANTF JAMMU	
15	Bail App	224	2025	ARUN YADAV	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU(NCB) JAMMU	
16	Bail App	225	2025	MANDEEP KOUR	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE SAMBA AND ANOTHER	
17	Bail App	226	2025	MANGTA BHAT	UT OF J AND K TH INCHARGE S.H.O. POLICE STATION DODA AND ANOTHER	
18	Bail App	229	2025	MOHD RAFIQ KHANDE	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU(NCB) JAMMU	
19	Bail App	231	2025	NEHA ROTRA TH HER MOTHER RANI DEVI	UT OF J AND K TH S.H.O. POLICE STATION SAMBA	
20	Bail App	233	2025	IMRAN AHMED TH HIS NEPHEW SARFRAZ AHMED	UT OF J AND K TH S.H.O. POLICE STATION MAHORE REASI	
21	Bail App	234	2025	BALBIR SINGH	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND ANOTHER	
22	Bail App	235	2025	MUSHTAQ AHMED	UT OF J AND K TH POLICE STATION KANDI RAJOURI	
23	Bail App	240	2025	FAYAZ AHMAD SHEIKH	UNION OF INDIA TH NARCOTICS CONTROL BUREAU (NCB) JAMMU	

S.No	Case Type	NO.	Year	Petitioner	Respondent
24	Bail App	242	2025	ROHIT GULERIA	UT OF J AND K TH S.H.O. POLICE STATION BARI BRAHMANA
25	Bail App	243	2025	MOHD MAQBOOL RAINA	UNION OF INDIA TH ONTELLIGENT OFFICER,NARCOTICS CONTROL BUREAU(NCB) JAMMU
26	Bail App	244	2025	VIJAY KHOKHAR	UT OF J AND K TH SENIOR SUPERINTENDENT OF POLICE, ECONOMICS OFFENCES WING JAMMU AND ANOTHER
27	Bail App	245	2025	MOHD DANISH	UNION OF INDIA TH NARCOTICS CONTROL BUREAU(NCB) JAMMU
28	Bail App	246	2025	MAHENDRA BHIMRAO BINNIWALE	UNION OF INDIA TH NARCOTICS CONTROL BUREAU(NCB) JAMMU
29	Bail App	247	2025	BALBIR SINGH @ KALA	UT OF J AND K TH POLICE STATION ANTF, JAMMU
30	Bail App	248	2025	KAMAL SINGH	DARSHANA DEVI AND OTHERS
31	Bail App	250	2025	GURJIT SINGH	NARCOTICS CONTROL BUREAU TH ITS ZONAL DIRECTOR, JAMMU
32	Bail App	252	2025	AZIM MALIK AND OTHERS	UT OF J AND K TH COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS
33	Bail App	254	2025	BABER AHMED MALIK TH HIS WIFE MUBEENA BEGUM	UT OF J AND K TH S.H.O. POLICE STATION DODA
34	Bail App	255	2025	JUNAID AHMAD GOJER TH GULZAR AHMAD GOJER	UT OF J AND K TH SHO POLICE STATION MANSAR
35	Bail App	256	2025	BALVINDER CHUGH	UT OF J AND K TH INCHARGE ANTI NARCOTICS TASK FORCE, JAMMU
36	Bail App	257	2025	MOHD GAZI @ GAZIA AND OTHERS	UT OF J AND K TH INCHARGE POLICE STATION, GANDOH AND ANOTHER
37	Bail App	258	2025	REHMAT BEGUM	UT OF J AND K TH S.H.O. POLICE STATION, BAHU FORT, JAMMU

S.No	Case Type	NO.	Year	Petitioner	Respondent
38	Bail App	259	2025	ARIF KHAN AND OTHERS	UT OF J AND K TH OFFICER IN CHARGE POLICE STATION, WOMEN CELL JAMMU AND ANOTHER